

by the Pradhans or other local residents and also the fact that the particular individual was a Government servant.

WRITTEN ANSWERS TO QUESTIONS

[English]

**Seiging of Police Lines at Rohtak by
BSF**

*618. SHRI SAMARENDRA KUNDU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the BSF seiged the police lines at Rohtak;

(b) if so, whether there was a clash between the Haryana Police and Border Security Force; and

(c) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). No. Sir.

(c) Does not arise.

**Collaboration with Foreign Countries to
Develop Telecom Facilities**

*620. SHRI ANBARASU ERA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any collaboration agreements have been made in the last two years with any foreign country so as to develop telecom facilities; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b). Yes, Sir, the following collaboration agreements have been signed by the Department of Telecom during the period 1.4.88 to 31.3.90:—

- (1) Cable Terminal Boxes with KRONE of West Germany.
- (2) Coin/Token Type STD Payphones with Tamura of Japan.
- (3) 6 GHz and 13 GHz Microwave Equipment with NEC, Japan.
- (4) Optical Fibre Cable and Line Equipment with NKT of Denmark.

**Report of Nambiar Committee on
C-DOT**

*622. SHRIMULLAPPALLY RAMACHANDRAN:
SHRI KUSUMA KRISHNA MURTHY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the main findings of the Nambiar Committee on the Centre for Development of Telematics (C-DOT) and the action taken thereon;

(b) whether Government have decided to drop the projects of C-DOT; and

(c) if not, the extent to which it is proposed to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) to (c). The Government has received the Report of the Nambiar Committee on the Centre for Development of Telematics and also the Dis-